## COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016 APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016 APPEAL NO. 297 OF 2016 APPEAL NO. 01 OF 2016 APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Dated: 26th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

#### APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

Uttar Pradesh Power Transmission Corporation Ltd. .... Appellant(s)

& Ors. Vs.

Central Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai

Mr. Mohd. Altif Mansoor Mr. Puneet Chandra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

## APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshari

Ms. Neha Garq

Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

### **APPEAL NO. 297 OF 2016**

Punjab State Transmission Corporation Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal (Rep.) for R-2 & R-3

#### **APPEAL NO. 01 OF 2016**

Chairman-Cum-Managing Director, Rajasthan .... Appellant(s)

Rajya Vidyut Prasaran Nigam Ltd. & Anr.

Vs.

Central Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal (Rep.) for R-2

## APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshari

Ms. Neha Garg

Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal (Rep.) for R-2

## **ORDER**

Arguments are concluded in Appeal Nos. 20 & 26 of 2016.

Learned counsel for the appellant has completed her arguments in Appeal No. 9 of 2016.

List these matters for further hearing on 20.09.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk